

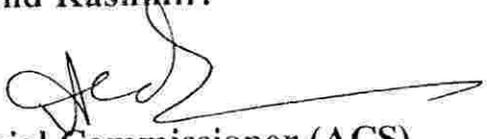


Union Territory of Jammu & Kashmir.  
Planning, Development and Monitoring Department  
Civil Secretarial J&K.

NOTIFICATION,  
Jammu, the 11<sup>th</sup> of August 2025.

S.O 207:-In exercise of the power conferred by Clause (V) of Rule 8 of the Census Rules, 1990, the Government of Jammu and Kashmir hereby nominate Shri Madan Gopal Sharma, Director Planning (Finance Department, Expenditure Division-II) as Nodal Officer to liaise between Director of Census Operations and other officers in Census work.

By order of the Government of Jammu and Kashmir.

  
Financial Commissioner (ACS)  
Planning Development & Monitoring  
Department  


No. PDMD-PFD/21/2021-02-PDMD

Dated: 11-08-2025

Copy to the:-

1. Regional General and Census Commissioner, India, NDCC Building-II, Jai Singh Road, New Delhi for information.
2. All Financial Commissioners.
3. Director General Police J&K.
4. Registrar General, High Court of Jammu & Kashmir and Ladakh.
5. All Administrative Secretaries to Government J&K
6. Chief Electoral Officer, J&K.
7. Divisional Commissioner, Jammu / Kashmir.
8. Director General, IMPARD, J&K.
9. Director, Census Operations, J&K.
10. All Head of the Departments J&K.
11. All Deputy Commissioners. J&K.
12. Director, Information J&K.
13. Director Archives, Archaeology & Museums, J&K.

14. Secretary, J&K legislative Assembly.
15. General Manager, Govt. Press, Jammu/Kashmir.
16. Private Secretary to the Hon'ble Lieutenant Governor, UT of J&K.
17. Private Secretary to the Hon'ble Chief Minister UT of J&K.
18. Private Secretary to the Chief Secretary, UT of J&K.
19. Pvt. Secretary to the FC (ACS), PD&MD UT of J&K.
20. Stock file/Website PD&MD.